

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

ORIGINAL APPLICATION NO. 232/2008

CORAM :
HON'BLE DR. K.B. SURESH MEMBER (J)

6TH August, 2009.

R.K. Dayama S/o Shri Nand Kishore Aged 47 Years, Postal Assistant, H.O. Chittorgarh R/o 2, Som Nath Colony, Pratap Nagar, Chittorgarh.

....**Applicant.**

By Mr. Vijay Mehta, Advocate, for applicant.

Versus

1- Union of India through the Secretary, Ministry of Communication, Department of Post, Sanchar Bhawan, New Delhi.

2- Superintendent of Postal Services, Chittorgarh.

3- Director of Postal Services, Office of Post Master General, Southern Region, Ajmer.

4- Post Master General, Southern Region, Ajmer.

....**Respondents.**

By Mr. Mahendra Godara, Adv.holding brief of Mr. Vineet Kumar Mathur, Adv., for respondents.

**ORDER (ORAL)
BY THE COURT**

After detailed discussions at the Bar, the learned Counsel for both the parties have come to the conclusion that even though the applicant has completed more than his tenure, but, in view of the attendant circumstances of the matter and the pendency of the Appeal dated 25th September, 2008 which was forwarded to the Regional Office on 8.10.2008, is still remaining under consideration with the competent authority for implementation of the order issued earlier on 15.4.2005 for applicant's transfer to Nimbahera S.O. which was apparently held in abeyance. Therefore, I deem it





just and proper to dispose of this Application directing the respondents to decide the Appeal of the applicant dated 25th September, 2008 (Annex.A/11) on merits after giving the applicant an opportunity of being personally heard within a time frame of three months from the date of receipt of a copy of this order. With this observation, this O.A. is disposed of with no order as to costs.


[Dr.K.B.Suresh]
Judi.Member

Jr.

Part II and III destroyed
in my presence on 8/20/15
under the supervision of
Section Officer (1) as per
order dated 07/07/2015
Section Officer (Record)

~~RECORDED~~

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